

**Central Administrative Tribunal
Principal Bench**

OA No.1782/2015

New Delhi, this the 31st day of October, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

M.L. Sharma, Joint Director (Retired)
S/o Late Shri S.L. Sharma
Aged about 68 years
R/o A-112, Pratap Nagar
Street No.15, Mayur Vihar
Phase-I, Delhi-110091.Applicant

(By: None)

Versus

Union of India through Secretary
Ministry of Corporate Affairs
Shastri Bhawan, New Delhi-110001.Respondent

(By Advocate: Shri Gyanendra Singh)

ORDER (ORAL)

Justice L. Narasimha Reddy:-

The OA was listed yesterday and it reached for hearing. Since there was no representation for the applicant, it was directed to be listed today. There is no representation today also. This one of the oldest OAs.

2. We are not inclined to adjourn it any further. It is accordingly dismissed for default. There shall be no order as to costs.

**(Aradhana Johri) (Justice L. Narasimha Reddy)
Member(A) Chairman**

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